tion at Dublin. The official part of the visit related to discussion en route at London regarding Indo-UK Economic Cooperation, involving an expenditure of only £66.63, inclusive of hotel expenses. At Dublin, opportunity was also taken to discuss with representatives of the Irish Government, matters relating to bilateral economic cooperation.

(ii) Visited Amsterdam, Bonn, London and Brussels from 11th to 22nd September, 1977, in connection with the discussions mainly on economic and industrial relations between India and EEC. The expenditure incurred was Rs. 20,474/- inclusive of air fare;

(iii) Visited Libya and Vatican (including Rome en route) from 4th to 8th October, 1977 and Kuwait, Jordan, Syria and Iraq from 15th to 25th October 1977, to present letters addressed by the Prime Minister of India to the Heads of States of these countries and to His Holiness The Pope. As State hospitality was extended by these countries, the expenditure involved was limited to allowances and air passage amounting to Rs. 15,036.11 for the Libyan visit and Rs. 9,539,14 for the other countries. Opportunity was taken during these visits of holding discussions with Ministers in the development of bilateral industrial and economic cooperation. Memoranda of understanding were signed with the Industries Ministers of Libya and Jordan and a Protocol was signed with the Deputy Prime Minister for Economic Affairs, Syria, relating to various projects and schemes in the industrial and economic sectors and providing for the extension of India's industrial capabilities, capacities, and expertise for undertaking projects in these countries. At Kuwait, detailed discussions were held regarding follow up of ongoing projects and for new projects to be taken up in both countries. In Iraq, negotiations initiated for several projects to be undertaken by Indian firms both in the public and private sectors were followed up during the Session of the Indo-Iraq .Joint Commission held at New Delhi

in the first week of November 1977, and incorporated in the Protocol of the Joint Commission.

Investigations Against Shri Prakash Singh Badal and others

468. SHRI SAWAISINGH SISODIA: SHRI SAT PAUL MITTAL: SHRI PRAKASH MEHROTRA:

Will the Minister of HOME AF-FARS be pleased to state:

(a) whether Government have received requests from some political leaders of Punjab for re-opening the Changani Commission report and investigating the charges made against Shri Prakash Singh Badal and his erstwhile ministerial colleagues; and

(b) if so, what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) Does not arise.

Uranium Deposits

469. SHRI MAHENDRA BAHADUR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that uranium deposits have recently been found in Himachal Pradesh and Madhya Pradesh; and

(b) if 60, what are the details in this regard?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) Significant occurrences of uranium have been found recently in parts of Himachal Pradesh and Madhya Pradesh and sub-surface exploration by intensive core driling and underground development has been taken up in the more promising occurrences. Further investigation is currently in progress.